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ITEM NO.19(MM)

COURT NO.13

SECTION X

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Civil) No(s).34062/2013

(From the judgement and order dated 09/10/2013 in SA No.383/2013 of The
HIGH COURT OF UTTARAKHAND AT NAINITAL)

YOGENDRA SINGH TOMAR

Petitioner(s)

VERSUS

BAR COUNCIL OF UTTARAKHAND & ORS

Respondent(s)

(With appln(s) for permission to file SLP without c/copy as well as plain
copy of impugned order and office report)

Date: 12/11/2013 This Petition was mentioned for hearing today.

CORAM :

HON'BLE MR. JUSTICE ANIL R. DAVE

HON'BLE MR. JUSTICE DIPAK MISRA

For Petitioner(s)

Ms.Diksha Rai,Adv.

Mr. Yashwardhan Singh, Adv.

For Respondent(s)

Mr. Aniruddha P. Mayee,Adv.

Ms. Ranjeeta Rohtagi, Adv.

UPON hearing counsel the Court made the following

O R D E R

Counter Affidavit and Rejoinder Affidavit be filed before 29-11-
2013.

Stand over to 3-12-2013.

|(Vishal Anand)
|Court Master

| |(Sneh Bala Mehra)
| |Court Master

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